

**Central Administrative Tribunal
Principal Bench**

OA No.2729/2004

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New Delhi, this the 18th day of January, 2013

**Hon'ble Mr. Jog Singh, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Omkaranath V. Mudda,
MES-600420,
S/o Veerbhadrappa Mudda,
Aged about 41 years,
AE (QS & C), GE (I) Minniebay,
JUNGLIGHAT PO, Portblair-744103.
A&N Islands.

...applicant.

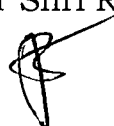
(By Advocate : None)

Versus

1. The Union of India,
Represented by its Secretary,
Ministry of Defence,
South Block,
New Delhi-110 011.
2. Engineer-in-Chief,
Army Head Quarters,
Kashmir House, DHQ PO,
New Dselhi-110 011.
3. GE (I) Minniebay,
JUNGLIGHAT PO,
Portblair-744103,
A&N Islands.
4. Chairman,
Union Public Service Commission,
Dholpur House, Shahajahan Road,
New Delhi-110011.
5. Joint Secretary (P&W),
Ministry of Defence,
South Block,
New Delhi-110 011.
6. Director of Personnel,
Engineer-in-Chief's Branch,
Army Head Quarters,
Kashmir House,
New Delhi-110 011.

...respondents.

(By Advocate : Shri R.N. Singh for Shri R.V. Sinha)

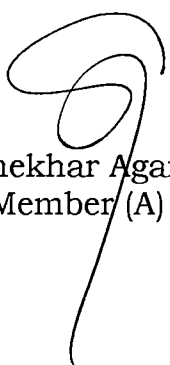


ORDER (ORAL)**Hon'ble Mr. Jog Singh, Member (J)**

The matter was listed yesterday. Nobody made appearance on behalf of the applicant or the respondents. Even today, there is no appearance on behalf of the applicant. Shri R.N. Singh appears on behalf of Shri R.V. Sinha, learned counsel for respondents. Shri Singh states that the matter appears to be still pending before the higher forum.


2. In this background, we feel that there is no use in keeping the old matter pending. After looking into the records of the matter and hearing Shri R.N. Singh, we are inclined to dispose of this OA with a direction that in case the subjudice matter before the higher forum is decided by the Hon'ble High Court/Hon'ble Supreme Court and any eventuality arises for the applicant to approach this Tribunal pursuant to the direction of the Hon'ble High Court/Hon'ble Supreme Court, he would be at liberty to either revive the present OA or file fresh OA, as he may be advised, according to law.

3. With the aforesaid liberty, OA stands disposed of at this stage.



(Shekhar Agarwal)
Member (A)

'rk'



(Jog Singh)
Member (J)